

## VALEDICTORY REMARKS BY HON. DY. SPEAKER

7.2.2020

Hon. Members, today we conclude the Eleventh Session, 2020 (Budget Session). This August House has transacted an effective and significant business during its 6 sittings and had a duration of 33 hours and 15 minutes.

2. The Session, commenced with the customary Address by the Hon. Governor on the 7<sup>th</sup> January, 2020. Thereafter, a copy of the Address by the Hon. Governor was laid on the Table of the House. The Motion of Thanks to the Governor's Address, along with the amendments, was moved, discussed, voted and thereafter the Motion of Thanks to the Governor's Address, was adopted by the House, after the Amendments were negatived.

3. The First and the Second Report, 2020, of the Business Advisory Committee, were presented in the House.

4. One Government Resolution was moved, put to vote of the House and was adopted/passed by the House unanimously on the 7<sup>th</sup> January, 2020, which was as regards the ratifying the Amendments to the Constitution of India falling within the purview of clause (d) of

proviso to clause (2) of Article 368, proposed to be made by the Constitution (One Hundred and Twenty-Sixth Amendment) Bill, 2019, as passed by both the Houses of Parliament.

5. Ruling was delivered as regards disallowing 1 notice of adjournment motion, since it was not within the ambit of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly.

6. During the Session, 250 notices of Starred and 645 Unstarred Questions were received, thus amounting to a total of 894 Questions. Out of 250 Starred Questions which were received, 238 Starred Questions were admitted and 20 Starred Questions were replied orally. The replies to the rest of the 218 Starred and 645 Unstarred Questions were laid on the Table of the House. 5 Starred and 6 Unstarred Questions were postponed to the next Session.

7. The Hon. Members have utilised effectively various Parliamentary devices on matters of urgent public importance in the form of 10 Calling Attention, 25 Zero Hour Mentions.

8. Besides, in this Session, 11 Obituary References and 7 Congratulatory Motions were made by the House. 250 Papers were laid on the Table of the House.

9. In the arena of legislative business, 11 Bills assented by the Hon. Governor were reported by the House. 7 Government Bills were introduced, considered and passed and 1 Bill was referred to the Select Committee.
10. The Supplementary Demands for Grants for the year 2019-2020 (Relating to the Supplementary Demands for Grants for the year 2019-2020 (Second Batch) was presented, discussed, voted and passed and the corresponding the Goa Appropriation Bill, 2020, was introduced, considered and passed.
11. The vote on account for the year 2020-2021 were presented discussed, voted and passed and the corresponding the Goa Appropriation (Vote on Account) Bill, 2020 was introduced, considered and passed.
12. Dr. Pramod Sawant, the Hon. Chief Minister, presented the Annual Financial Statement for the year 2020-2021.
13. It has been brought to my notice that car passes issued to MLAs' have been used by others. I request that such passes issued are to be strictly used only for MLAs' car and not by anyone else.
14. In conclusion, I must thank the Leader of the House, the Leader of the Opposition, the Hon. Dy. Speaker, the Leaders of all

legislature parties and the Members of the House. I also thank the Secretary and the officers of the Legislature Secretariat, the Chief Secretary and his team for ably assisting the House and its Secretariat.

15. We shall now rise for the National Anthem.

16. I now adjourn the House *sine die*.